NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

53. MA 266/2017 MA 408/2017 IA (COMPANIES. ACT)/ 67/2022
In CP 272/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: - **Rezcom Realty Pvt. Ltd. Vs. Edelweiss Finvest Pvt. Ltd.**
IN THE MATTER OF
Edelweiss Finvest Pvt. Ltd.
V/s
Rezcom Realty Pvt. Ltd.

APPEARANCE :

FOR THE PETITIONER **:** Ms. Vibhuti Keny

FOR THE RESPONDENT **:** Adv. Huda Diamondwala

Section: 58, 59 of the Companies Act, 2013 & Rule 11 of NCLT

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.12.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.11.2022
Sushil